

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/198&199/CAA/2017  
IN  
PETITION NUMBER : CA/67 & 68/CAA/2017  
NAME OF THE TRANSFEROR : THE KADRI MILLS LTD  
NAME OF THE TRANSFERRE : SRI KUMARAGURU MILL LIMITED  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. VIDHYASHANKAR  
R. ASHOK KUMAR

Counsel for Petitioners



**ORDER**

Counsel for the Petitioner present and made the submissions. We direct the Petitioner to issue notice for hearing of the petition preferably in the same newspapers wherein the earlier notice was published having not less than 10 days before the next date of hearing of the petition. Put up on **07.12.2017 at 10.30 A.M.**

ghk

  
MEMBER (JUDICIAL)